

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition for Special Leave to Appeal (Crl.) No.1530/2017

STATE OF UTTAR PRADESH

Petitioner (s)

VERSUS

MAHAVIR SINGH

Respondent(s)

Date : 24-08-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Samir Ali, AOR
Mr. Upendra Mishra, Adv.

Mr. Abhishek Chaudhary, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner is granted four weeks' time, as a last chance, to take fresh steps and file fresh particulars in respect of sole respondent.

List the matter again on 12th October, 2017.

SANJAY PARIHAR
Registrar